

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2051
ANSWERED ON:29.07.2002
DISTRIBUTION OF DEGRADED FOREST LAND
DAGGUBATI RAMANAIDU

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the efforts made by the Union Government to distribute degraded forest land among the landless poor; and
- (b) the measures proposed to identify excess lands in villages and towns for distribution among the poor?

Answer

MINISTER FOR ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a) & (b) According to the guidelines issued under the Forest (Conservation) Act, 1980, forest land can not be diverted for non-site specific activities including distribution of land to the landless poor.